

HIGH COURT OF UTTARAKHAND, NAINITAL

NOTIFICATION

No. 02/UHC/Stationery/2025

Dated: January 17, 2025

High Court of Uttarakhand has been pleased to declare holiday on 23.01.2025 (Thursday) in the High Court of Uttarakhand and District Judiciary (falling under the Uttarakhand Municipal Constituency) on account of Uttarakhand Municipal General Election pursuant to the Government Notification no. 75/xxxi(15)G/25-31(सत0)/2015 dt. 10.01.2025, issued under section 25 of The Negotiable Instruments Act, 1881 (Act No. 26 of 1881).

By order of Hon'ble the Vacation Judge

Sd/-

Registrar General

No. 314/UHC/Stationery/2025

Dated: January 17, 2025

Copy forwarded for information and necessary action to:-

1. Secretary General, Supreme Court of India, New Delhi.
2. Joint Secretary, Ministry of Law & Justice, Jaisalmer House, Man Singh Road, New Delhi.
3. Principal Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun.
4. Principal Secretary, Legislative and Parliamentary Affairs, Government of Uttarakhand, Vidhan Sabha, Dehradun.
5. P.P.S. to Hon'ble the Chief Justice.
6. P.S./P.A to Hon'ble Judge with the request to place this notification for His Lordship's kind perusal.
7. Advocate General, Government Advocate/Chief Standing Counsel.
8. Registrar General of all the High Courts.
9. Director, Uttarakhand Judicial and Legal Academy, Bhowali, Nainital
10. Member-Secretary, State Legal Services Authority, Nainital.
11. All the District Judges, District Judiciary, Uttarakhand.
12. Principal Judge, Family Court, Dehradun & all Family Court Judges of Uttarakhand.
13. Assistant Solicitor General, Union of India.
14. Additional Chief Standing Counsel, U.P.
15. Chairman, Bar Council of Uttarakhand, Nainital.
16. President, High Court Bar Association, Nainital.
17. All the Registrars/O.S.D. of the Court.
18. P.S./P.A to Registrar General of the Court.
19. S.P., Vigilance Cell of the Court.
20. All the Joint Registrars/Deputy Registrars of the Court.
21. All the Assistant Registrars/Section Officers/Librarian/Protocol Officer/Management Officer of the Court.
22. Head P.S./Head B.S. of the Court.
23. Chief Protocol Officer of the Court at New Delhi.
24. OIC/NIC & Deputy Registrar (I.T.) of the Court with the request to upload this Notification in the official website of the High Court of Uttarakhand.
25. I/c Dispensary, High Court of Uttarakhand.
26. Security Officer, High Court of Uttarakhand.
27. Joint Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee with the request to publish the notification in the next issue of the Gazette of Uttarakhand.
28. Guard File.
29. Notice Board.

Registrar (Inspection)